

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(40) C.P.(CAA)-156/230-232/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.09.2018

NAME OF THE PARTIES: Goldman Sachs Trustee Co. (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

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**ORDER**

1. The Learned Representative of Petitioner is present.
2. The matter is adjourned to **12.10.2018 at 2.30 PM.**

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**07.09.2018.**  
HHS